

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2022 (TUESDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr.  <b>With</b>	Gauri Mehta	Rishad A. Chowdhury-R-CCI Matrugupta Mishra R-2, Mahagenco Rashmita Roy Chowdhury-R-3, GSECL
2.	Competition App. (AT) No. 11 of 2017	Coal India Limited &Ors. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R-2, MPPGCL)
3.	Competition App. (AT) No. 12 of 2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian-R-2

### For Admission (After Notice)

4.	Competition. App. (AT) No. 12 of 2021	Prem Prakash Vs. Competition Commission of India & Anr.	Harpreet Singh Gupta	Vikas Chopra Neeraj Kumar Ashish Arora-R2
----	---------------------------------------	---	----------------------	---

### For Hearing

5.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
6.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
7.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee

<b>8.</b>	I.A. No. 1502 of 2021 in Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr.  <b>With</b>	Aastha Mehta	Lalit Patel Jamin Dave Karan Valecha-R1 IchchhaKalash-R5
<b>9.</b>	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdhesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6
<b>10.</b>	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar
<b>11.</b>	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaraal Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
<b>12.</b>	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
<b>13.</b>	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal
<b>14.</b>	Comp. App. (AT) No. 02 of 2021 & I.A. No. 1256 of 2021	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
<b>15.</b>	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
<b>16.</b>	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar